

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.223 - IA/10(Liq)(AHM)2024
in
CP(IB) 20 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Continental Piling & Excavation Pvt Ltd
V/s
Anwasha Engineering & Projects Ltd

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhupendra Dave, Adv.
For the Respondent :

ORDER

IA/10(AHM)2024

This application is filed by the Liquidator for placing on record the 5th progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 10 of 2024 stands disposed off.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)